NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) 114/230/HDB/2017
NAME OF THE COMPANY	Madevsag Retail Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	. •
NAME OF THE TRANSFEREE/RESULTING COMPANY	Madevsag Retail Private Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn in VS Rajn for Apollicent	Advicte	Vbraja (@gmail m 98491 2094+	DE.

Counsel for TRANSFEREE/RESULTING COMPANY

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V.B. Raju, Learned Counsel for the Applicant. Post the case for final hearing on 03.11.2017

Member (T)

Member (J)